

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(37)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/106 & 107/CAA/2017
NAME OF THE TRANSFEROR : ASCENDAS INDIA PVT LTD
NAME OF THE TRANSFERRE : ASCENDAS SERVICES INDIA PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1. RAWAN JIYABAKIT

Counsel for
Applicant

K.P.P

ORDER

Counsel for Petitioner present and filed petition. The **Registry** is directed to put up a note after verification of the petition for hearing and submissions of the Counsels. Put up on **29.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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